

हारसिंग के मामले में, शिक्षा के मामले में और भलाउसेज के मामले में देंगे। लेकिन जहाँ तक अनुशासन और उनके अन्दर डिस्प्लिन रखने का सवाल है, उसमें किसी तरह का भी समझौता नहीं हो सकता।

SHRI NAMBIAR : The entire police force is hearing you. Do not forget it.

"In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and conduct of Business in the Rajya Sabha, I am directed to return herewith the Appropriation (No. 3) Bill, 1969, which was passed by the Lok Sabha at its sitting held on the 28th April, 1969, and transmitted to the Rajya Sabha for its recommendations to make to the Lok Sabha in regard to the said Bill."

18.19 hours.

MESSAGE FROM RAJYA SABHA

18.20 hours

SECRETARY : Sir, I have to report the following message received from the Secretary of Rajya Sabha :

The Lok Sabha then adjourned till Eleven of the Clock on Monday, May 12, 1969/ Vaisakha 22, 1891 (Saka).

—————